

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT & HIGHWAYS
RAJYA SABHA
STARRED QUESTION NO-109
ANSWERED ON – 27/07/2022

MARGAO WESTERN NATIONAL HIGHWAY BYPASS

***109** SHRI LUIZINHO JOAQUIM FALEIRO :

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the original estimated amount for construction of Margao Western National Highway Bypass for NH-17(New NH 66) from KM26/200(CH00/00) to KM 38/100 (CH11/900) in the State of Goa;
- (b) the present estimated cost of the above project;
- (c) the reasons for escalation of cost of construction;
- (d) whether 6.00 mtrs vertical clearances are maintained at Navelim and Coldem as per the National Highway rules and the assurances given; and
- (e) whether any action has been taken on the erring contractor and the officials for not providing above clearance and restricting to 3. 60 mtrs on National Highway?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF RAJYA SABHA STARRED QUESTION NO. 109 ANSWERED ON 27.07.2022 ASKED BY SHRI LUIZINHO JOAQUIM FALEIRO REGARDING MARGAO WESTERN NATIONAL HIGHWAY BYPASS

(a) The original estimated cost of construction of Margao Western National Highway Bypass for NH-17 (New NH 66) from km 26/200 (ch 00/00) to km 38/100 (ch 11/900) in the State of Goa is Rs.298.33 crore. The original approved cost of civil works was Rs. 211.41 crore and Contract for construction of bypass was awarded for Rs. 200.71 crore.

(b) &(c) The sanctioned cost of the project was revised to Rs. 354.43 crore from Rs. 298.33 crore. The contract price was revised to Rs. 274.01 crore (civil works contract). This increase in cost was on account of provision of extra cross-drainage works, raising of the height of embankment, RE walls & VUP and provision of river training works to prevent flooding of sections/ villages upstream of the bypass. The revision in scope of work was done based on public demand.

(d) & (e) The vertical clearance provided at Navelim Light Vehicular Underpass (LVUP) is 4m and at Coldem LVUP is 3.7m as per design approved for the project. Accordingly, there is no deviation from the approved plan & profile as prepared by State PWD and hence no penal action is considered necessary.
